

## List of other Creditors (Other than Financial Creditors and Operational Creditors)

SI No.	Name of creditor	Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee						Whether related party?
1	National Highway Authority of India	07-Feb-25	4,50,90,80,279	2,93,50,27,047	Negative Grant & Interest on it	No	No	No	-	-	-	1,57,40,53,232	Additional information / documents sought from creditor
	<b>Total</b>		<b>4,50,90,80,279</b>	<b>2,93,50,27,047</b>		-	-		-	-	-	<b>1,57,40,53,232</b>	

\*Note- As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, as soon as may be practicable, when he receives additional information warranting such revision.